

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

26

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/191/2017

NAME OF THE PETITIONER : VEDANTHA NATURAL PVT LTD

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	B. Sarath babu Advocate	Counsel for	Respondent	B. Sarath
	CA. V. Vedavalli			
	Pete Hauer			

15 Jan

**ORDER**

Representative for the Applicant present. Counsel for RoC also present and he is directed to file report. Put up on 15.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk